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CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH: JODHPUR

ORIGINAL APPLICATION NO. 29/2009

**Date of order: 22.07.2011**

**CORAM:**

HON'BLE DR. K.B.SURESH, JUDICIAL MEMBER  
HON'BLE MR. SUDHIR KUMAR, ADMINISTRATIVE MEMBER

Arjun S/o Shri Jawara, aged about 52 years, R/o Railway Quarter No. 'C', Nohar, District Hanumangarh presently working on the post of Gangman, NWR, Nohar under Senior Section Engineer (P Way-II) Alnabad.

.....Applicant

**VERSUS**

- 1- The Union of India through the General Manager, NWR, Jaipur.
- 2- The Divisional Railway Manager, NWR, Bikaner.
- 3- The Divisional Engineer, NWR, Bikaner.
- 4- The Assistant Divisional Engineer-II, NWR, Hanumangarh Jn.

... Respondents.

Present :

Mr.S.K.Malik, for applicant.

Mr. Manoj Bhandari, for respondents.

**ORDER (Oral)**

(Per Dr. K.B. Suresh, Judicial Member)

Heard both the counsels.

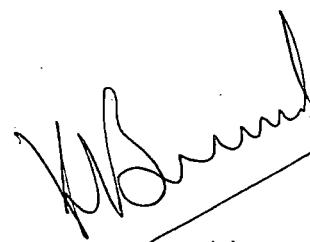
2. As per the direction of Industrial Tribunal, a Single Bench of the Hon'ble High Court, as also Division Bench of the Hon'ble High Court, the pay fixation of applicant was made and intimated to him vide order dated 14.08.2008 (Annex.A/5) but, the respondents would say that thereafter they have passed the orders Annexs. R/1, R/2 and R/3 and the applicant challenges it. We are not inclined to recalculate and re-compute but we declare that the sum and substance of the orders of these three authorities are outcome of the services of the applicant and the applicant had to be reinsated back in service. It would appear

that applicant was terminated on 28.7.1981. Therefore on his reinstatement fresh computation of pay fixation is to be made and it must be made with regard to the pay scales as ~~was~~ existed on the date of his termination. With this sole declaration, we direct the respondents to re-compute if necessary on the basis of Annexs. A/5 and R/2, the pay of the applicant within two months next, and inform the applicant accordingly. If any arrears are to be <sup>paid</sup> made it may be paid in another two months time.

3. No costs.



(Sudhir Kumar)  
Administrative Member



(Dr. K.B. Suresh)  
Judicial Member

Jrm